ORDER

In exercise of the powers conferred under section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby constitutes the following Bench at Chandigarh to exercise and discharge powers and functions of the Tribunal. The Bench at NCLT Chandigarh shall sit on 18.3.2019 & 19.3.2019 only:

**NCLT Bench at Chandigarh**

1. Ms. Ina Malhotra, Member (Judicial)
2. Shri Pradeep R. Sethi, Member (Technical)

This is in modification of Order of even number dated 26.2.2018 for 18.3.2019 & 19.3.2019 only.

This issues with the approval of Hon'ble President, NCLT.

(Signature)

Registrar, NCLT
Telephone: 24363451

Copy to:

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon’ble Members, National Company Law Tribunal.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, ‘B’ Block, Delhi High Court, New Delhi.